

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
 38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
 Regional Branch, Allahabad

Dated: 27/04/2017

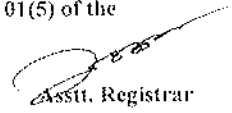
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70402/2017-SM[BR] dated 21/04/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 81(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.



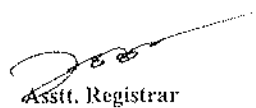
Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/215/2011	C.C.E, KANPUR 117/7, Sarvodaya Nagar, Kanpur 208005.

	Name and Address of Respondent
2	CALICO TRENDS, 60-A, 150 FT. ROAD, JAJMAU, KANPUR (U.P.),,

Copy To

- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise. I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 11 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 13 C.D.R. 14 Office Copy 15 Guard File



Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.ST/215/2011-ST[SM]

(Arising out of Order-in-Appeal No. 609-ST/APPL/KNP/2010 dated
29/12/2010 passed by Commissioner of Central Excise & Customs
(Appeals), Kanpur)

Commissioner of Central Excise, Kanpur

Appellant

Vs.

M/s Calico Trends

Respondent

Appearance:

Shri Pawan Kumar Singh, Supdt (AR)
Absent on call,

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Date of Hearing : 21/04/2017
Date of Decision : 21/04/2017



FINAL ORDER NO.-70402/2017.....

Per: Anil Choudhary

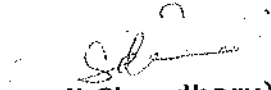
The present appeal is filed by the Revenue against
Order-in-Appeal No. 609-ST/APPL/KNP/2010 dated 29/12/2010
passed by Commissioner of Central Excise & Customs (Appeals),
Kanpur.

2. Heard the learned A.R. for revenue, respondent-
assessee is absent on call.

3. The ground of Revenue, on the issue of limitation, no longer survives, in view of subsequent Notification No.17/2009-ST.

4. Accordingly, the appeal filed by the revenue is dismissed.

(Dictated in Court)


(Anil Choudhary)
MEMBER (Judicial)

akp

प्रमाणित प्रति/Certified True Copy
08/05/2017
सहायक पंजीकार/Asstt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण(C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
45, M. G. MARG, ALLAHABAD-211001

